

35
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Contempt Application No. 3 of 2017
In C.P. No. 146/425/NCLT/AHM/2017

Coram: -

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.
V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

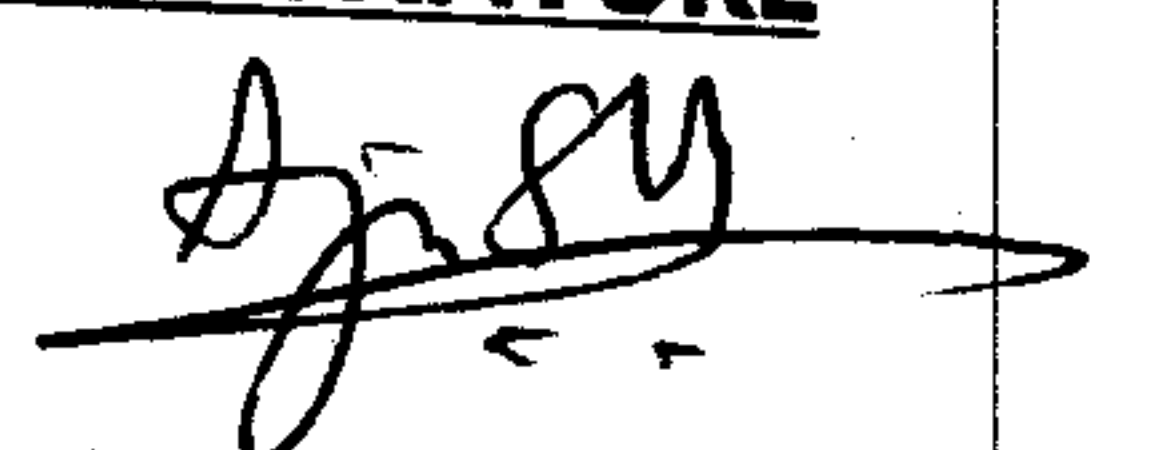
Sections 425 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Arjun R. Sheth

Adv. & Solicitor

Att. lins



2. Anmol A. Mehta
(for Apurva S. Vakil)

Advocate

R-1, 2, 6-14



ORDER

Learned Advocate Mr. Arjun Sheth present for Applicant. Learned Advocate Mr. Anmol Mehta i/b Learned Advocate Mr. Apurva Vakil present for Respondents No.1, 2 and 6 to 14.

At request of learned Counsel for Respondent.

List the matter on 18.01.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 21st day of December, 2017.